GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS 8th LEVEL, C-WING, DELHI SECRETARIAT, I.P.ESTATE, NEW DELHI.

No. F.5(298)/Lit./15/5385-5424

Dated: 22/8/19

To

Sein,

All Principal Secretaries / Secretaries / HODs, Govt. of NCT of Delhi. Delhi / New Delhi.

Sub:

Non representation of Govt. of NCT of Delhi in matters before Hon'ble National Green Tribunal.

Sir / Madam,

It has been observed by Hon'ble National Green Tribunal in the matter Execution Application No. 18/2018 in OA No. 98/2017, Charvi Mehra & Anr. vs South Delhi Municipal Corporation & Anr. that "No one is appearing on behalf of NCT of Delhi and Delhi Jal Board, respondents No. 2 and 3 respectively, since long". A copy of the said order has been sent to Chief Secretary, Delhi for information. It may be recalled that this Department, vide order dated 18.07.2019 appointed Ms. Jyoti Mendiratta as Standing Counsel for GNCTD before Hon'ble National Green Tribunal.

All departments are accordingly impressed upon to coordinate with the Standing Counsel (Mob. No. 9811136141, email-jyoti.legal@gmail.com) for the matters before Hon'ble NGT and furnish requisite instructions / status reports / affidavits in time. Departments are also requested to convey the details of Nodal Officers appointed for Court Cases to the Standing Counsel (NGT) for smooth coordination. departments should invariably check the cause list of NGT at www.greentribunal.gov.in and ensure that court cases are attended promptly. Department may also get the BTFs issued from Law Department in the matters pertaining to them through the online e-Litigation module.

All the departments are further requested to ensure that their own files(if any) currently lying with the former Standing Counsel (NGT), Sh. Tarunvir Singh Khehar are got collected and handed over to the new Standing Counsel, Ms. Jyoti Mendiratta without delay.

This issues with prior approval of worthy Chief Secretary, GNCT of Delhi.

Yours faithfully,

(SANJAY KUMAR AGGARWAL) PRINCIPAL SECRETARY (LAW, JUSTICE & LA)

Copy for information to:

1. The Secretary to Hon'ble Minister(Law), 8th Level, A-Wing, Delhi Secretariat.

2. Staff Officer to Chief Secretary, Govt. of NCT of Delhi, 5th Level, Delhi Secretariat, New Delhi.

3. Ms. Jyoti Mendiratta, Standing Counsel (NGT), Govt. of NCT of Delhi, H-34, Jangpura Extension (LGF), New Delhi – 110014(Mob no. 9811136141).

(SANJAY KUMAR AGĞARWAL) PRINCIPAL SECRETARY (LAW, JUSTICE & LA)